

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 4354
TO BE ANSWERED ON 29.03.2022**

Declaration of Gifts

†4354. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to make it mandatory for the players to declare the gifts received in the country and abroad in view of the incidents of match-fixing;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
[SHRI ANURAG SINGH THAKUR]**

- (a) There is no such proposal under consideration in the Ministry.**
- (b) Does not arise.**
- (c) The existing provisions of the Indian Penal Code and provisions of the “The Prevention of Money Laundering Act” deal with incidents of match-fixing.**
